

Shri Namblar : May I know whether it was due to the dissatisfaction of the workers on the Tribunal's Award ?

The Minister of Labour (Shri Khandubhai Desai) : The question of the Award does not arise because the workers have preferred an appeal in the Appellate Court which, I understand, is hearing the appeal, and any anomaly in a big question of this sort, which may have arisen, was before the informal committee for negotiations. In the meanwhile a section of the workers was instigated to go on strike which, I am glad, has now been called off unconditionally.

Shri Kajrolkar : May I know whether any workers have been victimised as a result of this strike and, if so, the number of such victimised workers ?

Shri Abid Ali : A complaint has been received that a few workers, who were responsible for violence, have been charge sheeted. The bulk of the workers were taken back.

Shri Ramananda Das : May I know whether there has been any settlement over the dispute and, if so, the nature of the settlement ?

Shri Abid Ali : There was no settlement ; the strike was called off unconditionally.

Export Production Councils

*16. **Shri Dhulekar :** Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) whether the delegations sponsored by the various Export Promotion Councils negotiated any commercial transactions during the years 1954 and 1955; and

(b) if so, in what items and the value thereof ?

The Minister of Trade (Shri Karmarkar) : (a) No, Sir.

(b) Does not arise.

Shri Dhulekar : May I know whether any other delegations were sent to countries for negotiating these transactions ?

Shri Karmarkar : I hope my hon. friend reads his question. He has asked whether the delegations sponsored by the various Export Promotion Councils negotiated any commercial transactions. Anyway I will give the information that some delegations were sent. For instance, five delegations were sent on behalf of the Export Promotion Councils for cotton textiles, tobacco, cashew, pepper and silk and Artsilk before 1956. They did not enter into any transactions. To add to my earlier reply I may say that during 1956 two delegations registered orders for tobacco and bidis, and also cashew and pepper.

Shri Dhulekar : Did these delegations supply any information to the various companies in India ?

Shri Karmarkar : They got all the relevant information and they supplied the information to parties in the countries where they went.

Shri Velayudhan : May I know whether the Export Promotion Corporation has transacted any business till now with any foreign country ?

Shri Karmarkar : There is no Corporation known as the Export Promotion Corporation.

Shri Velayudhan : It forms part of this.

Shri Matthen : May I know whether there is any Export Promotion Council for cashew-nuts; if not, will the Government consider setting up one because cashew is a dollar earning commodity ?

Shri Karmarkar : It is already there. In fact, I said, a delegation had gone on behalf of that.

Shri V. P. Nayar : The hon. Minister said that a delegation went on behalf of the Cashew and Pepper Export Promotion Council. I would like to know whether on account of the work done by this delegation there is any change of a regular supply of cashew-nuts to countries which do not take cashew-nut at present ?

Shri Karmarkar : The prospect for cashew has been encouraging. France has been taking more cashew-nuts from us and we have all the hope that other countries also would take cashew from us.

दियासलाई उद्योग

*१७. **श्री भक्त बर्षान :** क्या उत्पादन मंत्री २४ जुलाई १९५६ के तारांकित प्रश्न संख्या २०३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि अखिल भारतीय खादी और ग्रामोद्योग के निश्चय के अनुसार दियासलाई-निर्माण के जो २०० कुटीर उद्योग केन्द्र खोलने का विचार था उन्हें स्थापित करने की दिशा में इस बीच क्या प्रगति हुई है ।

उत्पादन मंत्री के सभा सचिव (श्री रा० गि० बुबे) : अभी तक अखिल भारतीय खादी व ग्रामोद्योग बोर्ड ने कुटीर दियासलाई के ६७ कारखाने स्थापित करने के लिये प्राथिक सहायता रखी है ।